



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
53	I.A.(Civil)/272/2025 B/O in WA/1093/2025	JOY NARAYAN SARMA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI MR. A R TAHBILDAR MS. K DEKA MS D CHOUDHURY	SC, P H E SC, FINANCE
	WITH WA/1093/2025 (Filing Number)	JOY NARAYAN SARMA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS RITA DEVI	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
54	WP(C)/676/2025 B/O	THE UNION OF INDIA Versus DASHARATH CHANDRA SARKAR	MRS RITA DEVI	DR G J SHARMA MS. K BHATTACHARYYA FOR CAVEATOR
	WITH I.A.(Civil)/312/2025 in WP(C)/676/2025	UNION OF INDIA Versus DASHARATH CHANDRA SARKAR	MRS RITA DEVI	
55	WP(C)/680/2025 B/O	MITA PURKAYASTHA Versus THE UNION OF INDIA AND 6 ORS.	MR H K DAS MR. R K TALUKDAR MR N K SARMA MS TINLUNG	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 10/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
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19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
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22)	MR. K AGARWAL	10-02-2025	To	04-03-2025
23)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
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27)	MR. D K JAIN	12-02-2025	To	20-02-2025



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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
48	WP(C)/666/2025 B/O	PHUL KHATUN @ FUL KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
49	WP(C)/5128/2024 FIXED, WITH LCR	BASED ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
50	MC/2/2025 FIXED, IN WP(C)/5697/2019 (D/O), Review.Pet./75/2023 (D/O) in Review.Pet./75/2023	BANESA KHATOON Versus THE UNION OF INDIA AND ORS	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
51	I.A.(Civil)/308/2025 CONNECTED WITH ITEM NO. 38 OF THE DAILY LIST in WP(C)/6746/2024	ISHAB ALI @ ISAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
57	WP(C)/667/2025 FIXED	ARUP KUMAR GOSWAMI Versus THE STATE OF ASSAM AND ORS	MRS. K DEVI MR. A DEKA	SC, HEALTH
ORDER (IMPLEADMENT OF PARTY)				
58	I.A.(Civil)/263/2025 (CONNECTED WITH ITEM NO.55 IN THE DAILY LIST) in WP(C)/7196/2021	JITUL BOR BORAH AND 16 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. N BORAH	SC, HEALTH SC, FINANCE
ADMISSION				
59	WP(C)/5126/2021 FIXED	CHANDRA BAHADUR CHETRI Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MS N BORDOLOI MS. P DEVI	GA, ASSAM SC, AG SC, P W D SC BTAD
60	WP(C)/6903/2024 FIXED	KRISHNA BORA Versus THE UNION OF INDIA AND 5 ORS.	A K GOGOI MR. L N DIHINGIA	MS. B SARMA (C.G.C) DY.S.G.I.
61	WP(C)/12/2025 FIXED	PRABHABATI PATHAK Versus THE STATE OF ASSAM AND 7 ORS	K U AHMED MR S U AHMED	SC, AG (A AND E) GA, ASSAM MR. B J MUKHERJEE (R-8) MS R SAHA(R-8) SC, FINANCE

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
74	WP(C)/8469/2019 B/O	MANGALI BORO AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BURAGOHAIN (p-2) MR. M KHAN (p-2) MR. T CHUTIA MR A K DAS MS J AKTAR (p-2)	SC, REVENUE, MS. K. PHUKAN, G.A
75	WITH WP(C)/5473/2017	BUDHIRAM DEKA and 5 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR. P K GOGOI MR. A BURAGOHAIN MR. M KHAN MR.M BISWAS MR. S BISWAS	GA, ASSAM MS. M. D. BORAH (GOVT. ADVOCATE)
MOTION				
76	WP(C)/6765/2024 FIXED	SUNIL DAS AND 11 ORS. Versus STATE OF ASSAM AND 11 ORS.	MR. M DUTTA MR K M BORA	GA, ASSAM SC, REVENUE
77	WP(C)/668/2025 B/O	SMTI PRANATI KHAUND Versus THE STATE OF ASSAM AND ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, GDD SC, GMC
78	WP(C)/678/2025 B/O	UMMEHANI AHMED Versus THE STATE OF ASSAM AND 10 ORS.	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM SC, REVENUE
79	WP(C)/679/2025 B/O	THE SIDDIQUE QAUM MANAGEMENT COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	GA, ASSAM
80	WP(C)/682/2025 CAVT. NO.005820/25,N B/O	HAFSANA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. H ISLAM	SC, CO OP MR. M KHAN MR A K DAS MS J AKTAR FOR CAVEATOR
81	WP(C)/683/2025 B/O	SAMSUL HOQUE AND ANR Versus THE STATE OF ASSAM AND 10 ORS.	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM SC, REVENUE

ADMISSION

82	WP(C)/513/2020 FIXED	RIN KUMAR CHETTRI Versus THE STATE OF ASSAM AND 9 ORS.	MR. R P SARMAH MR. P N SHARMA MR B KOTAKY	GA, ASSAM SC, NHAI SC, REVENUE ASSTT.S.G.I. SC, K A A C
ORDERS				
83	WP(C)/5396/2020 FIXED	THE UNITED INDIA INSURANCE CO. LTD. Versus PRESIDING OFFICER AND 9 ORS.	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	MR. R C SAIKIA (R-2,4) MS N SHARMA (R-2,4) SC, INCOME TAX
84	WITH WP(C)/5245/2020	THE UNITED INDIA INSURANCE CO. LTD. Versus PRESIDING OFFICER AND 7 ORS.	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	SC, INCOME TAX
85	I.A.(Civil)/319/2025 B/O in WP(C)/1702/2024 WITH WP(C)/1702/2024	GURU PRASAD SATNAMI AND 9 ORS Versus THE STATE OF ASSAM AND ORS	MR S GAUTAM	GA, ASSAM SC, REVENUE
		GURU PRASAD SATNAMI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR S GAUTAM	GA, ASSAM SC, REVENUE

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
54	WP(C)/270/2025 FIXED	MD RAFIQL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR. N ISLAM MR S ABDULLAH	GA, ASSAM
55	WP(C)/497/2025 FIXED	M/S SANTANA ENTERPRISE Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MR N KALITA	SC, TRIBAL AFFAIRS (PLAIN) SC, FINANCE
- FOR ORDERS -				
56	I.A.(Civil)/242/2025 B/O in WP(C)/6531/2024	USHA SARKAR Versus THE STATE OF ASSAM AND ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN	SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
57	WP(C)/688/2024 WITH WP(C) 1872/24 (D/O), FIXED	AZAD HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC, C.G.C. SC. WATER RESOURCE DEPTT.
58	WITH WP(C)/690/2024	MONJURUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC, C.G.C. SC. WATER RESOURCE DEPTT.
59	WP(C)/1371/2024 FIXED	SABIRAM KHAKHLARI Versus THE STATE OF ASSAM AND 3 ORS	MS. S BORA MR. P BORAH	SC, IRRIGATION SC, FINANCE
60	WP(C)/134/2025 FIXED	RABINDRA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. B RAHMAN	GA, ASSAM SC, M A C SC, FISHERY SC, AFDC
61	WP(C)/240/2025 FIXED	RAJIB DUTTA Versus THE UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
62	WITH WP(C)/1861/2023	ELIAS ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
63	WITH WP(C)/1872/2023	ASHA HAQUE ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC. WATER RESOURCE DEPTT.

64	WITH WP(C)/4535/2023	M/S BHABANI PERFORMER AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, WATER RESOURCE SC, FINANCE
	WITH I.A.(Civil)/246/2025 in WP(C)/4535/2023	M/S BHABANI PERFORMER AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, WATER RESOURCE SC, FINANCE
65	WITH WP(C)/243/2025	NIPEN DAS Versus THE UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
66	WITH WP(C)/264/2025	SUMESWAR DAS Versus THE UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
67	WITH WP(C)/266/2025	ROBIN DAS Versus THE UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
68	WITH WP(C)/313/2025	MUJAHIDUL ISLAM @ MUZAHIDUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. D K JAIN	GA, ASSAM DY.S.G.I. SC. WATER RESOURCE DEPTT.
69	WITH WP(C)/315/2025	ABDUL BASER @ ABUL BASER Versus THE UNION OF INDIA AND 6 ORS	MR. D K JAIN	GA, ASSAM DY.S.G.I. SC. WATER RESOURCE DEPTT.
70	WITH WP(C)/567/2025	MRIDUL SAIKIA Versus UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
71	WITH WP(C)/588/2025	SMTI JYOTI DEKA Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
72	WITH WP(C)/594/2025	CHANDRAJIT HAZARIKA Versus UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
73	WP(C)/125/2025 FIXED	SURTHAM KHERSA Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 4 ORS	MR S BORTHAKUR MR. S BOIRAGI	MR B D DAS (R-5) MR H K SARMA(R-5) MR. H R DAS(R-5) MR J LOTHAR(R-5) SC, N C HILLS
	WITH I.A.(Civil)/292/2025 in WP(C)/125/2025	SUMIT ARDAO Versus SRI SURTHAM KHERSA AND ORS	MR B D DA MR H K SARMA MR. H R DAS MR J LOTHAR	MR. S BORTHAKUR MR. S BOIRAGI
74	WP(C)/127/2025 FIXED	MONKI CHAND HOJAI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 4 ORS	MR S BORTHAKUR MR. S BOIRAGI	MR B D DAS (R-5) MR H K SARMA(R-5) MR. H R DAS(R-5) MR J LOTHAR(R-5) SC, N C HILLS
	WITH I.A.(Civil)/274/2025 in WP(C)/127/2025	PRATAP HAFLONGBAR Versus MONKI CHAND HOJAI	MR B D DAS MR. H R DAS MR J LOTHAR	

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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
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10)	MR. B NATH	11-02-2025	To	28-02-2025
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26)	MR. R C PAUL	10-02-2025	To	15-02-2025
27)	MR. D K JAIN	12-02-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	AB/3322/2024 FIXED	SALEHUDDIN AHMED AND ORS Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
59	Crl.Rev.P./27/2025 FIXED	SAIRUN NESSA Versus THE STATE OF ASSAM	TAWHID ALOM LASKAR	PP, ASSAM
ADMISSION				
60	Crl.Rev.P./377/2024 B/O	MAHIBUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR N RAHMAN	MS. F BEGUM (R-2, 3) MS. P DASGUPTA (R-2, 3) MR. S PAUL (R-2, 3) PP, ASSAM
61	Crl.Pet./14/2025 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE MS. A SULTANA	PP, ASSAM
BAIL HEARING (BA)				
62	Bail Appln./257/2025 FIXED	ADNAN SAHID KHAN @ ADNAN SHAID KHAN Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR A H SARKAR	PP, ASSAM
BAIL HEARING				
63	AB/3386/2024 WITH OFFICE NOTE, FIXED	Haidar Ali Versus THE STATE OF ASSAM	MD. I HUSSAIN MR. A Z AHMED	PP, ASSAM
ORDERS				
64	I.A.(Civil)/2099/2020 B/O in RFA/59/2020	SMTI PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS	MR D DAS MR. B D DEKA MR. M DAS N CHAUDHURY	
	WITH RFA/59/2020	SMTI. PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS.	MR D DAS MR. B D DEKA MRS S GOSWAMI MR. M DAS N CHAUDHURY	

	WITH I.A.(Civil)/2924/2024 in RFA/59/2020	SMTI. PINKI BORAH SARMA Versus LATE MAHAT CHANDRA DAS (SINCE DECEASED) AND 2 ORS.	MRS S GOSWAMI	MR K JAIN (R-1) S A BAKHTIAR (R-1)
65	I.A.(CrI.)/94/2025 FIXED in CrI.Rev.P./29/2025 WITH CrI.Rev.P./29/2025	SRI BALURAM CHETIA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYYA MR N BARMAN	PP, ASSAM
		SRI BALURAM CHETIA AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYYA MR N BARMAN	PP, ASSAM
HEARING				
66	CrI.A./6/2014 WITH OFFICE NOTE, LCR 15 FILES, P.B.-12, FIXED	TINKU DUTTA Versus CENTRAL BUREAU OF INVESTIGATION	MS.M DAS MR.D TALUKDAR MR.P CHOUDHURY MR.M DEKA MD.S ISLAM MR. B SARMA MR. K SAIKIA MR H HOQUE	SC, CBI
67	WITH CrI.A./2/2014	RAJEN BORO Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY SC, CBI
68	WITH CrI.A./5/2014	MINA DAIMARY Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. B SARMA MR. K SAIKIA	SC, CBI
69	WITH CrI.A./8/2014	SUREN BORO Versus CENTRAL BUREAU OF INVESTIGATION	MS.M DAS MR.D TALUKDAR MR.P CHOUDHURY MR.M DEKA MD.S ISLAM MR. B SARMA MR. K SAIKIA MR H HOQUE	SC, CBI
70	WITH CrI.A./9/2014	RUDRA BAHADUR CHETRY Versus CENTRAL BUREAU OF INVESTIGATION	MS.M DAS MR.D TALUKDAR MR.P CHOUDHURY MR.M DEKA MD.S ISLAM MR. B SARMA MR. K SAIKIA MR H HOQUE	SC, CBI
71	WITH CrI.A./10/2014	KULARAM BASUMATARY Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. B SARMA MR. K SAIKIA	SC, CBI
72	WITH CrI.A./242/2014	CENTRAL BUREAU OF INVESTIGATION Versus HEMANTA DEKA and ANR.	MR.P N CHOUDHURY SC, CBI	MS.M DAS

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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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[For Monday, 10th February 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
41	MFA/27/2016 (AT 10:30 AM)	UNION OF INDIA and ANR Versus M/S MANAS SALT IODISATION INDUSTRIES LTD	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
MOTION				
42	WP(C)/544/2025 FIXED	SHYAM SAMIR BAIRAGI AND 229 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRAVARTY MR. A NATH	SC, HIGHER EDU SC, AHSEC
43	WP(C)/614/2025 FIXED	DR NEILH M GAUTAM Versus THE UNION OF INDIA AND 5 ORS.	MR C GOGOI S RABHA	DY.S.G.I. SC, NIT
	WITH I.A.(Civil)/234/2025 in WP(C)/614/2025	DR NEILH M GAUTAM Versus THE UNION OF INDIA AND 5 ORS.	MR C GOGOI S RABHA	DY.S.G.I. SC, NIT
44	WP(C)/623/2025 FIXED	SHAHINUR ALOM SARKAR Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR	GA, ASSAM SC, SEC. EDU.
ADMISSION				
45	WP(C)/156/2024 FIXED	MADHU SHUDHAN SARKAR Versus THE ADDL CHIEF SECRETARY TO THE GOVT OF ASSAM, FINANCE DEPARTMENT AND 6 ORS	MS. J PAUL MS S BHOWMICK	SC, ELEM. EDU SC, FINANCE
	WITH WP(C)/98/2024	DEBA CHARAN DAS Versus THE ADDITIONAL CHIEF SECRETARY TO TH GOVT OF ASSAM AND 6 ORS	MS. J PAUL MS S BHOWMICK	SC, ELEM. EDU SC, FINANCE
ORDERS				
47	Cont.Cas(C)/484/2019 FIXED	NAREN PRASAD SARMA Versus MR. DIPAK MAJUMDAR	MR. S BORTHAKUR MR. P K BORAH MR. D GOGOI	MR. K GOGOI
	WITH I.A.(Civil)/311/2025 in Cont.Cas(C)/484/2019	NAREN PRASAD SARMA Versus DIPAK MAZUMDAR,	MR. S BORTHAKUR	

48	Cont.Cas(C)/366/2020 FIXED	MOINUL HOQUE AND ANR. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE (R1,3,6) MR. R MAZUMDAR (R1)
WITH				
49	Cont.Cas(C)/376/2020	RATAN CHANDRA SHIL AND 2 ORS. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM SC, EDU	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MS. N BORDOLOI SC, F.DEPTT.
50	WP(C)/4378/2024 B/O	PIJUS KANTI DE Versus THE SECRETARY AND 11 ORS	MR D SENAPATI MR. S ROY MR. M H LASKAR MS. S KATAKEY	MR. S P CHOUDHURY (R-12) MS B DEVI(R-12) MS. M BORA(R-12) DY.S.G.I.
WITH				
	I.A.(Civil)/245/2025 in WP(C)/4378/2024	PIJUS KANTI DE Versus THE SECRETARY AND 11 ORS	MR. S ROY MR. M H LASKAR MR. M H LASKAR MS. S KATAKEY	MR. S P CHOUDHURY (R-12) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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WITHDRAWAL

51	I.A.(Civil)/309/2025 (CONNECTED WITH ITEM NO. 19 IN THE DAILY CAUSE LIST), B/O in RSA/74/2006	MD MAHIM ALI AND 2ORS Versus SMTI KUNJALATA BARMAN AND 7 ORS	MONOWAR HUSSAIN	
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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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25)	MR. N ALAM	10-02-2025	To	14-02-2025

26) MR. R C PAUL
27) MR. D K JAIN

10-02-2025
12-02-2025

To 15-02-2025
To 20-02-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	FAO/8/2025 CAVT. NO.006120/25,N B/O	JAY BABA BAKRESWAR RICE MILL PRIVATE LIMITED, Versus LUNIA MARKETING PRIVATE LIMITED AND ORS	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR	
	WITH I.A.(Civil)/324/2025 in FAO/8/2025	JAY BABA BAKRESWAR RICE MILL PRIVATE LIMITED Versus LUNIA MARKETING PRIVATE LIMITED,	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR	
	WITH I.A.(Civil)/325/2025 in FAO/8/2025	JAY BABA BAKRESWAR RICE MILL PRIVATE LIMITED, Versus LUNIA MARKETING PRIVATE LIMITED AND ORS	MR G N SAHEWALLA MR M SAHEWALLA MR M SAHEWALLA MS G DUGAR	
ORDERS				
52	MACApp./36/2022 FIXED	SMTI BINA BORA AND ANR Versus SMTI TUTUMONI SUTRADHAR AND ANR	MR K K DAS MS S GOSWAMI	MR. A J SAIKIA
	WITH I.A.(Civil)/158/2022 in MACApp./36/2022	SMTI BINA BORA AND ANR Versus SMTI TUTUMONI SUTRADHAR AND ANR	MS S GOSWAMI	MR. A J SAIKIA

LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-II AND III

**NO ADJOURNMENT WILL BE ALLOWED IN RESPECT OF
ADMISSION MATTERS WITHOUT PRIOR SUBMISSION
OF ADJOURNMENT SLIP BEFORE THE HONOURABLE
COURT]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
70	WP(C)/290/2025 FIXED AT 2:00 P.M.	TANBIR YUSUF AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. B K GOGOI MR. R B GOHAIN MS M NIROLA MR. R K MAHANTA	MR. T J MAHANTA(R-6) GA, ASSAM MR. P P DUTTA(R-6) MR. J K ROY (R-6) SC, REVENUE
WITHDRAWAL				
71	WP(C)/3764/2024 B/O	BARBIE HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM
ADMISSION				
72	WP(C)/7448/2019 FIXED	SYED TAFIKUDDIN AHMED Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL MR D NATH, SC,APGCL(R-3 & 4)
73	WP(C)/1111/2022 FIXED	BHAGABAN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR I C GOGOI MR. P KALITA MR A SHARMA MR K BARMAN MR. A BHATTACHARYYA MR A B DUTTA	GA, ASSAM MR. S R RABHA, SC, SOIL CONSERVATION DEPTT, ASSAM MR B GOGOI, SC, SOIL CONSERVATION DEPARTMENT. SC, FINANCE
74	WP(C)/4544/2023 FIXED	MRS. KRISHNA SHARMA Versus THE UNION OF INDIA AND 7 ORS	MR MINTU SAIKIA MS R DUTTA	MR. A K DUTTA DY.S.G.I. ASSTT.S.G.I.
ORDERS				
75	I.A.(Civil)/284/2025 B/O in WP(C)/477/2024	DAYANANDA DOLEY AND ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAJ SC, N C T E MS A DEVI MR. H BURAGOHAJ MS. H BORAH	DY.S.G.I. SC, EDU

	WITH WP(C)/477/2024	DAYANANDA DOLEY AND 101 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U HAZARIKA MR. H. BURAGOHAIN SC, N C T E MS A DEVI MS. H BORAH	DY.S.G.I. SC, EDU
76	WITH WP(C)/483/2024	MRIGEN KALITA AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U HAZARIKA MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	SC, N C T E DY.S.G.I. SC, EDU
	WITH I.A.(Civil)/289/2025 in WP(C)/483/2024	MRIGEN KALITA AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, N C T E DY.S.G.I. SC, EDU
77	WITH WP(C)/820/2024	MANASHI KUMARI BORDEKA AND 331 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
	WITH I.A.(Civil)/291/2025 in WP(C)/820/2024	MANASHI KUMARI BORDEKA AND 331 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
78	WITH WP(C)/824/2024	MINAKSHI KALITA AND 251 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
	WITH I.A.(Civil)/287/2025 in WP(C)/824/2024	MINAKSHI KALITA AND 251 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
79	WITH WP(C)/825/2024	PRANAB SARKAR AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
	WITH I.A.(Civil)/286/2025 in WP(C)/825/2024	PRANAB SARKAR AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
80	WITH WP(C)/1018/2024	ELIZA BEGUM AND 88 ORS. Versus THE TATE OF ASSAM AND 4 ORS.	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.

	WITH I.A.(Civil)/288/2025 in WP(C)/1018/2024	ELIZA BEGUM AND 88 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
81	WITH WP(C)/1029/2024	MANIK CHANDRA DAS AND 198 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, N C T E DY.S.G.I. SC, EDU
	WITH I.A.(Civil)/285/2025 in WP(C)/1029/2024	MANIK CHANDRA DAS AND ORS Versus THE STATE OF ASSAM AND ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, N C T E DY.S.G.I. SC, EDU
82	WITH WP(C)/1172/2024	MRIGEN KALITA AND 279 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA MR. P MAHANTA MR A BHATRA MS C DAS MS. M BORGOHAIN	DY.S.G.I. SC, BTC SC, EDU
83	WITH WP(C)/1210/2024	CHANDANA DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, ELEM. EDU GA, ASSAM DY.S.G.I.
84	WITH WP(C)/1305/2024	MAFIDA BEGUM AND 47 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU SC, N C T E DY.S.G.I.
85	WITH WP(C)/1407/2024	KAVERI DEKA AND 30 ORS. Versus THE STATE OF ASSAM AND 4 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
	WITH I.A.(Civil)/282/2025 in WP(C)/1407/2024	KAVERI DEKA AND ORS. Versus THE STATE OF ASSAM AND ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
86	WITH WP(C)/1508/2024	JUBBAR ALI AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
	WITH I.A.(Civil)/290/2025 in WP(C)/1508/2024	JUBBAR ALI AND ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN	SC, ELEM. EDU
87	WITH WP(C)/1562/2024	NABAJYOTI DEWRIA AND 36 ORS Versus THE STATE OF ASSAM AND 4 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, N C T E DY.S.G.I. SC, EDU

WITH
[I.A.\(Civil\)/283/2025](#)
in WP(C)/1562/2024

NABAJYOTI DEWRIA AND 36 ORS
Versus
THE STATE OF ASSAM AND 4 ORS

M BURAGOHAIN
MS A DEVI
MR. H BURAGOHAIN
MS. H BORAH
S NATH
C AGARWAL

SC, N C T E
DY.S.G.I.
SC, EDU

88 **WITH**
[WP\(C\)/1913/2024](#)

MILON BASUMATARY AND 38 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR. B D DEKA
MR. P MAHANTA
MR A BHATRA
MS C DAS
MS. M BORGHAIN

MR. D J DAS
SC, N C T E
DY.S.G.I.
SC, BTC
SC, EDU

HEARING

89 [WP\(C\)/2571/2015](#)
FIXED

JIBAN CHANDRA BORA
Versus
THE BOARD OF DIRECTORS and 4 ORS

MR J U CHOUDHURY
MR. S KHOUND
MR G C HAZARIKA
MR. L Deka
MR. C C DEKA

SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR S K AGARWAL	04-02-2025	To	11-02-2025
8)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
9)	MR. A SATTAR	08-02-2025	To	14-02-2025
10)	MR. B NATH	11-02-2025	To	28-02-2025
11)	MR. D BORAH	06-02-2025	To	17-02-2025
12)	MR. R K BHATRA	10-02-2025	To	10-03-2025
13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
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24)	MR H K MAHANTA	11-02-2025	To	13-02-2025
25)	MR. N ALAM	10-02-2025	To	14-02-2025
26)	MR. R C PAUL	10-02-2025	To	15-02-2025
27)	MR. D K JAIN	12-02-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING FROM THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

29	I.A.(CrI.)/64/2025 AB 3075/2024(D/O), B/O in AB/3075/2024	GIAS UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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24)	MR H K MAHANTA	11-02-2025	To	13-02-2025
25)	MR. N ALAM	10-02-2025	To	14-02-2025

26) MR. R C PAUL
27) MR. D K JAIN

10-02-2025
12-02-2025

To 15-02-2025
To 20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
49	Bail Appln./3854/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
MOTION (BA)				
50	Bail Appln./319/2025 B/O	HABIJUL RAHMAN Versus THE STATE OF ASSAM	MR. A S CHOUDHURY MR S HUSSAIN MR A MALEK	PP, ASSAM
MOTION				
51	AB/226/2025 FIXED	ATUL MIRDHA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS N DEKA MR SAURADEEP DEY	SPL PP WILDLIFE FOREST ASSAM PP, ASSAM
52	AB/252/2025 FIXED	PAKIJA KHATUN Versus THE STATE OF ASSAM		PP, ASSAM
ADMISSION				
53	Crl.Pet./1021/2023 (AS FIRST ITEM), PART- HEARD,LCR 1 FILE(SCANNED COPY), FIXED	SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN MR. N. ISLAM	MD. H BHUYAN (R-2) A TALUKDAR (R-2) PP, ASSAM
54	Crl.Pet./41/2025 (AS SECOND ITEM), FIXED	GAJENDRA CHANDRA BORO Versus MANOJ DAS AND ANR	MR H GUPTA MR. K PRASAD MR Y. BARBHUIYA	MR. A R TAHBILDAR (R-1) PP, ASSAM
55	Crl.Rev.P./10/2025 FIXED	JAHAR ALI Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR. A A MONDAL MR R A AHMED MR M AHMED MR A ALAM	PP, ASSAM
56	WITH Crl.Rev.P./21/2025	OSMAN GONI Versus THE STATE OF ASSAM	MRS R BEGUM MR. A A MONDAL MR R A AHMED MR A ALAM	PP, ASSAM

BAIL HEARING (BA)

57	Bail Appln./182/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI AMIT TOSSA Versus THE STATE OF ASSAM AND ANR	MR H P GUWALA MR. A BORO	PP, ASSAM
58	Bail Appln./268/2025 FIXED	SADEK ALI @ SAJID ALI Versus THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM

ORDERS

59	I.A.(CrI.)/118/2025 (CONNECTED WITH ITEM NO. 47 IN THE DAILY CAUSE LIST), B/O in CrI.Rev.P./26/2025	BIJOY KUMAR BORA ALIAS BIJAY BORA ALIAS BIJAY SENAR Versus THE STATE OF ASSAM AND ORS	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 10/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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26)	MR. R C PAUL	10-02-2025	To	15-02-2025
27)	MR. D K JAIN	12-02-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
53	CRP(IO)/103/2023 FIXED	RAJAT KARMAKAR Versus VIJAY KUMAR VERMA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR

LEAVE NOTE OF ADVOCATES FOR 10/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
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13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
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17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
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25)	MR. N ALAM	10-02-2025	To	14-02-2025

26) MR. R C PAUL
27) MR. D K JAIN

10-02-2025
12-02-2025

To 15-02-2025
To 20-02-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR MONDAY, THE 10TH DAY OF FEBRUARY, 2025]

BEFORE

HON'BLE MR. JUSTICE SOUMITRA SAIKIA

[COURT NO: 10]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT

**THIS BENCH WILL SIT AFTER RISING OF SINGLE
BENCH AT THE PRINCIPAL SEAT]**

TO BE SPOKEN TO

- | | | | | |
|----|----------------|--|---|---|
| 1. | WP(C) 212/2022 | NO.G/144503A,RFN/GD
MOALONG
VERSUS
THE UNION OF INDIA AND 3
ORS | I. IMTI LONGCHAR
SUPONGWATI
WALLING
KIROBA
R ATSULA KIPS
KEKHRIESENJO
H ZELIANG | CGSC |
| 2. | WP(C) 50/2023 | SHRI. Y. VUNGTHUNGO
VERSUS
THE STATE OF NAGALAND
AND 8 ORS | C. T. JAMIR, SR. ADV
K. TSUKRU
I IMCHEN
TOSHI JAMIR
ALIBA OZUKUM
ASA RUTSA
NUNGSANG AIER | GOVT ADV NL
T. B. JAMIR
WATI JAMIR
R ALEMWATI JAMIR
I JAMIR
S.IMLI
KILEM JAMIR (R-NO 4)
ALITO SWU (R-NO 5-9) |
| 3. | WP(C) 172/2023 | SHRI SURJIT SINGH,
VERSUS
THE STATE OF NAGALAND
AND 3 ORS | C. T. JAMIR, SR. ADV
I IMCHEN
TOSHI JAMIR
KROVI TSUKRU
ALIBA OZUKUM
ASA RUTSA
NUNGSANG AIER
JIWALO APON
IMTILA PONGEN | GOVT ADV NL |
| 4. | WP(C) 231/2023 | SHRI HOWOTO SUMI,
VERSUS
THE STATE OF NAGALAND
AND 2 ORS | LIMAWAPANG
AREPLA CHANG
PFOSEKHO PFOTTE | GOVT ADV NL |

5. WP(C) 29/2024

SHRI M. PAPAN
KHIAMNIUNGAN
VERSUS
THE STATE OF NAGALAND
AND 6 ORS

I. IMTI LONGCHAR
SUPONGWATI
WALLING
JOHN WALLING
VIKHONO KISO
KAMONGLA
LONGKUMER
OBANGNENLA
LONGCHAR

GOVT ADV NL
PETER SERTO
I JAMIR
TERCHILA JAMIR



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR MONDAY, THE 10TH DAY OF FEBRUARY, 2025]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

[COURT NO: 12]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 10:30 AM FROM THE PRINCIPAL SEAT]

JUDGEMENT

- | | | | | |
|----|---|---|--|---|
| 1. | WP(C) 230/2024 | TUNKU PULU AND 6 ORS.
VERSUS
NATIONAL HYDRO POWER
CORPORATION LIMITED AND
4 ORS. | MADAN MILI
CHANYA BANGSIA
SONAM TSOMO
DANI RIEYANG
D DAS, SR. ADVOCATE
T SIGA | DUGMAR KAMDUK
KAMAL SAXENA
EDDIE PAYENG
GA(AP)
MR. P K TIWARI, SR.
ADVOCATE
SC(LAND
MANAGEMENT) |
| 2. | WITH
WP(C) 242/2020 | NHPC
VERSUS
THE STATE OF AP AND
OTHERS. | KAMAL SAXENA | RINTU SAIKIA
DUGMAR KAMDUK
DEBO K DEORI
LIMI BAM
BOMCHI TAIPODIA
IDAK BAM
MADAN MILI
EPRA MELO
GA(AP)
M DAS
D DAS, SR .
ADVOCATE
SC(LAND
MANAGEMENT) |
| | WITH
I.A.(C) 73/2024
IN WP(C) 242/2020 | TUNKU PULU AND 7 ORS.
VERSUS
NATIONAL HYDRO POWER
CORPORATION LIMITED AND
2 ORS. | MADAN MILI
CHANYA BANGSIA
SONAM TSOMO
DANI RIEYANG
A TIWARI | DUGMAR KAMDUK
KAMAL SAXENA
GA(AP)
SC(LAND
MANAGEMENT) |

WITH

I.A.(C) 85/2024
IN WP(C) 242/2020

NATIONAL HYDRO POWER
CORPORATION
LIMITED(NHPC LTD)

VERSUS

THE STATE OF AP AND 10
OTHERS.

KAMAL SAXENA

SUNIL MOW
DUGMAR KAMDUK
GA(AP)
SC(LAND
MANAGEMENT)